

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 10
Dated Guwahati, the 11th February, 2022

In partial modification of this Registry's earlier Notification No.98 dated 18.11.2021, Hon'ble the Chief Justice has been pleased to nominate/re-allocate the following Hon'ble Judge under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judge for the Districts shown against His Lordship's name:

Name of Hon'ble Judge	States/Districts
Hon'ble Mr. Justice Kakheto Sema	Peren, Mon, Longleng, Mokokchung, Tuensang and Wokha districts of Nagaland.

Portfolio Judges of rest of the Districts shall remain same.

This order will come into force with immediate effect.

By Order,
S/d- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III - 13/ 2006 (Pt)/604-622/ G, Dated 11th February, 2022.

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Court Manager, Gauhati High Court, Guwahati
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 11) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 12) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati.
- 15) The A.O. (J), _____ Section, Gauhati High Court, Guwahati.
- 16) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 17) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

Handwritten signature and date
11/2/2022